

की उपस्थिति किसी भी आपात स्थिति में त्वरित और प्रभावी उपचार सुनिश्चित करेगी। यह पहल यात्रियों में सुरक्षा और विश्वास की भावना उत्पन्न करेगी, जिससे वे निश्चित होकर यात्रा कर सकेंगे। इसके साथ ही डॉक्टर्स की मौजूदगी से एयरलाइन्स की विश्वसनीयता और सुरक्षा मानकों में वृद्धि होगी, जिससे हवाई यात्रा और अधिक सहज और आकर्षक बन सकेगी।

महोदय, मैं सदन के माध्यम से सरकार से निवेदन करती हूँ कि वह इस प्रस्ताव पर गंभीरता से विचार करे, ताकि भारतीय विमानन क्षेत्र यात्रियों के लिए और अधिक सुरक्षित और विश्वसनीय बन सके। उपसभापति जी, मुझे सदन में अपनी बात रखने का अवसर देने के लिए आपका पुनः बहुत-बहुत धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Kalpana Saini: Shri Manoj Kumar Jha (Bihar), Shri R. Girirajan (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Shri Niranjan Bishi (Odisha), Shri Sandosh Kumar P (Kerala), Shri Ravi Chandra Vaddiraju (Telangana), Dr. Sumer Singh Solanki (Madhya Pradesh), Ms. Kavita Patidar (Madhya Pradesh), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Naresh Bansal (Uttarakhand), Shri Ram Chander Jangra (Haryana), Smt. S. Phangnon Konyak (Nagaland), Shri Devendra Pratap Singh (Chhattisgarh), Smt. Darshana Singh (Uttar Pradesh), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Ms. Indu Bala Goswami (Himachal Pradesh), Shri Baburam Nishad (Uttar Pradesh) and Shri Tiruchi Siva (Tamil Nadu).

Dr. Fauzia Khan, “Need to address the challenges faced by women officers in India's security forces.”

Need to address the challenges faced by women officers in India's security forces

DR. FAUZIA KHAN (Maharashtra): Sir, after the tragic stampede at the New Delhi Railway Station on 15th February, a photo went viral showing a woman RPF constable patrolling the station with her one year old child strapped to her chest. While glorified by the RPF as a symbol of *Nari Shakti*, I believe, the photo actually highlights the systemic challenges faced by women personnel in security forces and the failure of the system to provide basic support to working mothers. This is no sign of empowerment but of the need for institutional reforms to support working mothers in uniform. Women in security forces already face significant challenges. The nature of security work directly clashes with consistent care that the young children need. What is needed is toilets, creches, baby care or breastfeeding rooms everywhere so that women can effectively manage both their professional and maternal

responsibilities. Everywhere, including in the Parliament Building, the Government's goal of increasing female representation in security forces, which currently stands at a mere 4.4 per cent in Central Armed Police Forces, must be supported by sustainable policies. Women at border security positions often face the dilemma of choosing between careers and the well-being of their children. A 2024 study has revealed that out of 209 police stations in Delhi, only two had sanitary pad vending machines and even those two were poorly maintained. We need urgent and comprehensive reforms. Expanding childcare facilities at every major and minor security installation is crucial. Initiatives like the day care centres of the Bengaluru Police should serve as a model nation wise. Moreover, financial support is essential for situations where onsite childcare is not available. The vision of *Nari Shakti* must go beyond mere optics and must be backed by real tangible support for women. The policy-makers must acknowledge that enabling women to thrive in these roles requires systemic changes, investments in infrastructure, improved workplace facilities, flexible policies, financial assistance and recognition of their dual responsibilities. Childcare should be regarded as a fundamental service, not a luxury. सर, जो मां हमारी सुरक्षा की जिम्मेदारी निभा रही है, क्या उसे अपने बच्चों की जिम्मेदारी निभाने में सहकार्य करना हमारी जिम्मेदारी नहीं है?

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Fauzia Khan: Shri Manoj Kumar Jha (Bihar), Shri R. Girirajan (Tamil Nadu), Shri Digvijaya Singh (Madhya Pradesh), Shri A. A. Rahim (Kerala), Shri Prakash Chik Baraik (West Bengal), Dr. John Brittas (Kerala), Shri M. Shanmugam (Tamil Nadu), Smt. Jaya Amitabh Bachchan (Uttar Pradesh), Shri Imran Pratapgarhi (Maharashtra), Shri Haris Beeran (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Shri Sant Balbir Singh (Punjab), Shri N.R. Elango (Tamil Nadu), Shri P. P. Suneer (Kerala), Smt. Ranjeet Ranjan (Chhattisgarh), Smt. Phulo Devi Netam, (Chhattisgarh), Ms. Dola Sen (West Bengal), Dr. V. Sivadasan (Kerala), Shri Niranjana Bishi (Odisha), Shri Sandosh Kumar P (Kerala) and Shri Tiruchi Siva (Tamil Nadu).

Shrimati Sulata Deo, "Demand to reinstate the celebration of Panchayat Divas on 5th March of every year."

Demand to reinstate the celebration of Panchayat Divas on 5th March of every year

श्रीमती सुलता देव (ओडिशा) : जय श्री जगन्नाथ! उपसभापति महोदय, हम लोग ओडिशा में 5 मार्च को पंचायती राज दिवस मनाते थे। यह आज का नहीं है, बल्कि 30 साल पुराना है, जिसको कैबिनेट ने मंजूर किया था। कांग्रेस के समय में भी बीजू पटनायक के बर्थडे को पंचायती राज दिवस के रूप से मनाया जा रहा था। जब हम लोग alliance Government में भी थे, तब भी 9